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to Questions

that the student died apparently a victim of ragging. According to the Government of Uttar Pradesh, a case was registered with the local Police Station, which has since been handed over to C.B.I, for investiga-gation.

(c) and (d) The Government have no proposal to enact any special law to deal with the practice of ragging. However, the Government haj been requesting the State Vive-Chancellors Governments, Uoiversities|Heads'of similar institutions from time to time to take effective steps to prevent incidents of ragging including summary expulsion of students found indulging in ragging their juniors.

Expenditure on Cancer Treatment

- 2251. SHRIMATI ELA RAMESH BHATT: Will Minister the HEALTH AND FAMILY WELFARE I be pleased to refer to the answer to Starred Question 272 given in the Rajya Sabha on the 25th November, I 7 937 and state:
- (a) what is the annual expenditure and investment on treatment of cancer in the country including Hospital beds and other supporting infrastructure; and
- (b) whether educational programme to make people aware has been taken up on AIR/TV and press?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILYWELFARE(KUMARI SAROJ KHAPARDE): (a) The information is being collected and will be laid on the Table of the Sabha.

(b) The Government of India, State Government, Central Health Education Bureau and the Regional Cancer Centres in different parts ot the country have already undertaken health education programmes for prevention and early detection of cancer through radio, television films, newspapers and periodicals. Exhibitions are also ised and printed materials distributed to educate the public on the preventive aspects of cancer.

- 2252. SHRI V. NARAYANASAMY: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:
- (a) whether it is a fact that the Delhi Administration is drawing up massive programme of integrating medical services run by different Government agencies to cover the large section of the Delhi population needing medical care;
- (b) if so, what are the strategies to be adopted by the Government through its integrated medical programme and the number of the hos-, pitals and dispensaries are likely to be covered in this scheme; and
 - (c) by when it would be implemented?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI **SAROJ** KHAPARDE): (a)' No, Sir.

(b) and (c) Do not arise.

Accidents on National Highway

2253. SHRI AJIT P. K. JOGI: SHRI DURGA PRASAD JAMUDA:

Will the Minister of SURFACE TRANSPORT be pleased to state:

- (a) what is the total number of fatal and serious accidents that occurred on National Highway bet ween Agra and Bombay during the last three years;
- (b) what steps, by way of constructing bye-pass, roadg etc., are contemplated in this regard; and
- (c) by when the bye-pass for Indore in Madhya Pradesh is proposed to be completed on this Highway?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJE3H PILOT): (a) No systematic statistics for accidents on the National Highways is maintained.

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- (b) Where the accidents are attributable to deficiencies in the road geometries, severe congestion on roads etc., measures like geo.metric improvements, construction of byepasses etc. are normally considered.
- (c) An estimate amounting to Rs. 2.45 crores for acquisition of land for Indore Byepass in Madhya Pradesh has been sanctioned in April, 1987. The construction of the byepass can be considered only after the entire land has been acquired. It is, therefore, pre-mature to indicate the date of completion of Indore byepass at i this stage.

Bhubneshwar as an International Airport

2254. KUMARI SUSHILA TIRIA: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) -whether the Bhubneshwar Airport in Orissa is being proposed as an International Airport; and
- (b) if so what is the progress there— i on in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI JAGDISH TYTLER): (a) and (b) There is no proposal to convert Bhu-baneshwar airport into an international airport. However, when the existing runway and other facilities are improved, limited international tourist charters may be permitted to Bhubaneshwar airport.

Health Survey in the Country

2255. KUMARI SUSHILA TIRIA: Will the Minister of HEALTH AND

FAMILY WELFARE be pleased to state:

- (a) whether Government have formulated any scheme of universal Health Survey in India: and
- (b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE): (a) No.

(b) Does not arise.

Delhi-Bhubaneshwar air flight

- 2256. KUMARI SUSHILA TIRIA: Will the Minister of CIVIL AVIATION be pleasea to state:
- (a) whether it is a fact that the IA flight No. IC-497 between Delhi and Bhubneshwar is irregular frequently; if so, the reasons therefor and whether it is also a fact that there is no hotel facilities for the passengers and the crew for this purpose; and
- (b) If so, what steps Government have taken in this regards?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI JAGDISH TYTLER): (a) No, Sir. Indian Airlines' flights IC-497 on Delhi/Bhubaneshwar are regular. There are adequate hotel facilities available for passengers and grew both at Delhi and Bhubaneswar.

(b) Does not arise.

Non Availability of Kesri Jeevan and'Mahanarayan Taila' in the CGHSDispensary in Delhi

- 2257. SHRI PRITHIBI MAJHI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:
- (a) whether it is a fact that 'Kesari Jeevan' and 'Mahanarayan Taila' are not available in CG.H.S. Ayurvedic